

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The Partnership Summit organised by CII at Calcutta from January 9-11, 1997 was of exploratory nature and provided an opportunity to have close interaction between industry representatives of India & Britain. During the Summit, a number of agreements for cooperation between the companies of two countries were signed and announcements to that effect made. There is an inherent time lag between the impact of such investment meets and actual flow of FDI.

(b) The foreign direct investment policy is constantly reviewed with the objective of making it simple and investor friendly. The Government with this objective in view, have recently announced a set of guidelines for consideration of FDI proposals by FIPB and expansion of list of certain industries for automatic approval.

Export of Readymade Garments and Carpets

117. SHRI UTTAMSINGH PAWAR :
SHRIMATI KETAKI DEVI SINGH :
SHRI A.G.S. RAM BABU :

Will the Minister of TEXTILES be pleased to state :

(a) the target fixed for export of readymade garments and carpets during the year 1995-96 and 1996-97 alongwith the target achieved,

(b) whether the Government are aware that a large number of garment exporters do not maintain the international standard of quality and as a result thereof the response from the foreign countries for garments is not upto the mark, and

(c) if so, the steps taken or proposed to be taken by the Government to ensure that the good quality of goods are exported ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :

(a) The target fixed for exports of readymade garments during 1995-96 and 1996-97 and the achievements have been as follows :

Year	Value in million US dollars	
	Target	Achievement
1995-96	4,800	4453.31
1996-97	4,750	3389.54 (upto to Dec '96)

No separate targets are fixed for export of carpets. The exports of Carpets during 1995-96 and 1996-97 (upto Dec '96) have been as follows :

Year	Value in million US dollars
1995-96	589.44
1996-97	411.21 (upto Dec '96)

(b) and (c) No specific complaints have been received by the Government to the effect that a large number of garment exporters do not maintain international standards of quality. However, Government have taken up the matter of enhancing quality consciousness among all our textile exporters, including garment exporters, through various publicity measures of the Textiles Committee.

[Translation]

Acquisition of Land by CIL

118. SHRI SHIVRAJ SINGH : Will the Minister of COAL be pleased to state :

(a) the total area of the land acquired by Coal India Limited after nationalisation of coal industry,

(b) the number of families displaced as a result thereof and the number of families rehabilitated by coal companies so far, and

(c) the time by which the remaining displaced families are likely to be rehabilitated ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) In the post nationalisation period Coal India Limited and its subsidiary companies have acquired 1,13,550 hectares of land.

(b) Till November 1996, 6649 families have been displaced and all of them have been rehabilitated.

(c) Does not arise in view of reply at (b) above.

[English]

Export of Shark Fins/Meat/Skin

119. SHRI V. PRADEEP DEV. Will the Minister of COMMERCE be pleased to state :

(a) the amount of foreign exchange earned by exporting shark fins, shark meat and skin to Singapore, Hongkong, Malaysia and Asian to far-east countries during 1995-96 and 1996-97 upto December 31, 1996,

(b) the number of sharks caught and slaughtered annually, and

(c) the future prospect of this trade ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) The amount of foreign exchange earned by exporting shark fins and shark meat during 1995-96, 1996-97 (upto December, 31, 1996) is as per the enclosed Statement.

(b) The landings of a shark during the years 1994 and 1995 have been 35,361 and 45,371 MTs respectively. However, the statistics with regard to slaughter of sharks are not available.

(c) The market for shark fins and shark meat is very limited and has not shown much prospect for growth.

Statement

Countries	Shark Fins		Shark Meat		Shark Skin
	Foreign Exchange Realisation		Foreign Exchange Realisation		Foreign Exchange Realisation
	1995-96	1996-97 (upto 31 Dec., 1996)	1995-96	1996-97 (upto Dec. 31, 1996)	1995-96 and 1996-97 (upto Dec. 31, 1996)
Singapore	892.49	277.98	000.18	—	—
Hongkong	292.80	111.23	000.10	—	—
Melaysia	—	0.78	—	—	—
Taiwan	—	—	118.71	—	—
Others (USA, UAE & Taiwan)	7.85	1.25	—	—	—
Others (China, Japan, Austria & Spain)	—	—	63.70	—	—
Total	1193.14	391.24	182.69	—	—

Value = Rs. lakh.

Source = MPEDA.

Incentives to Indian Investors

120. SHRI BHAKTA CHARAN DAS : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to give top priority to the proposals of Indian investors instead of foreign investors, and

(b) if so, the details of incentives proposed to be given to Indian investors to encourage them ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) The role of foreign direct investment is to supplement domestic investment and to bridge the gap between domestic savings and the required rate of investment, so as to attain the targeted growth rate. At the same time, the Indian industry has developed its own resilience and strength and is ready for a more dynamic relationship with foreign industry so as to exploit global marketing, export opportunities and emerging technologies in order to be internationally competitive. The large number of investment intentions filed indicate that the total approvals for foreign direct investment amount to only about 13.6% of the domestic investment intentions filed. To encourage the domestic industry the Government has taken various measures which *inter alia* include reduction in excise duty, levy of countervailing duty wherever required, reduction in corporate tax, etc.

Credit Deposit Ratio of Commercial Banks in Kerala

121. SHRI N.K. PREMCHANDRAN: Will the Minister of FINANCE be pleased to state :

(a) whether the credit deposit ratio of the commercial

banks in Kerala had been declining considerably for the last few years;

(b) if so, the total amount mobilised by the commercial banks in Kerala towards the deposits for the year 1996;

(c) the total amount distributed as loans to the people in Kerala during the above period; and

(d) the steps proposed to be taken by the Government to enhance the credit deposit ratio of the commercial banks in Kerala ?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The credit deposit (C:D) ratio of all scheduled commercial banks in Kerala for the last four years, as furnished by Reserve Bank of India (RBI), are given below :

As on the last Friday of	C:D Ratio (in percentage)
March 1993	48.7
March 1994	44.3
March 1995	44.9
March 1996	45.4

(b) and (c) The deposits and advances outstanding in respect of all scheduled commercial banks in Kerala as on the last Friday of March 1996, are furnished below :

(Rs. in crore)	
Deposit	Credit
19792.8	8984.6